

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **18.01.2024** (THURSDAY)  
CHENNAI BENCH (**HYBRID MODE**)

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**10:30 am**

In the Court of Hon'ble Mr. Justice M Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreasha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 1014/2023 (Recall) in Comp App (AT) (CH) (Ins) No.159/2023 IA No.527 & 967 /2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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